

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/67(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	RAMA KRISHNA MISSION VS S & P ENGINEERING PRODUCTS LTD
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance via video conference/physically**

**ORDER**

1. None appears for the parties.
2. Registry is directed to issue notice to both sides by way of speed post and e-mail and place the tracking information on record.
3. Post this matter on **26.06.2024**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)